

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Contempt Petition No.13 of 1995 in

Dated: 28 FEB 1995

APPLICATION NO: 191 of 1994.

APPLICANTS:- Sri.C.M.Hoogar,

V/S.

RESPONDENTS:- Sri.N.C.Datta, Director, CGHS, New Delhi and
another.

To,

1. Sri.H.Basavaraju, Advocate,
M.S.K.S. Building,
Sirur Park Road,
Seshadripurem, Bangalore-20.

2. Shri. M. S. Padmanajiah,
Sr. C.G.S. Counsel.
High Court Bldg
Bldg-1

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

-xx-

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above-
mentioned application(s) on 15-02-1995.

Issued on

28/02/95

7/c

for

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

-3-

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

MAS 92/95 for advancement & 93/95 for

in C.P.(CIVIL) Application No. 13 of 1995 stay order

ORDER SHEET (Contd.)

Sri. C.M. Hoogervad v/s. N.C. Datta, Director, CGHS, New Delhi.

Date	Office Notes	Orders of Tribunal
		ent (PKS) ve (GVR) MAS 15.2.1995. Shri. H. Basavaraju learned Counsel for the petitioner seeks permission to withdraw his petition with a view to file original Application. Accordingly he is permitted to withdraw the petition with liberty reserved to him to challenge the order admitting this petition if he so desires to challenge the same.

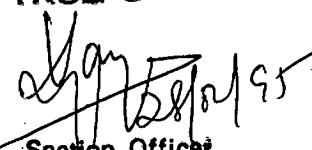
Sd/-

Sd/-

PKS

ve

TRUE COPY


 Section Officer
 Central Administrative Tribunal
 Bangalore Bench
 Bangalore